

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 309 of 2016

&

IA NO. 638 OF 2016

Dated: 17th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Swastik Construction Services

...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M. G.
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Mr. Ravi Agrawal for R.2

ORDER

Mr. Ravi Agrawal undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks two weeks time to file reply. He may file the same on or before 01.02.2017 after serving copy on the other side.

List the matter on **07.02.2017**. In the meantime, pleadings be completed. Tag to Appeal No.221 of 2016

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/sh